

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 12-10-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>REVIEW PETITION/ 100012/2017</u>	Rayomand Burzor Joshi Versus 1. Shri. Dara Ratansha Zaiwalla 2. Shri. Dara Dinsha Vania 3. Shri. Rust	Ms. M.M. Kadam
JUDGMENT			
2)	<u>SUIT/ 101866/2019</u>	Oriental Bank of Commerce Versus 1. Mrs. Jayshree Rahul Khonde 2. MR. Rahul B Konde	Anant Narayan
ARGUMENTS			
3)	<u>SUIT/ 101808/2019</u>	State Bank of India Versus 1. M/s. S. B. Travels 2. Mr. Iqbal Idrish Shaikh	Mrs. A. W. Barve
4)	<u>SUIT/ 100276/2018</u>	M/s. MZ Audio Distributions (India) Versus M/s. Image and Sound	M. S. Kadu and Santosh Maske
ARGUMENT P.H.			
5)	<u>SUIT/ 101952/2018</u>	Union Bank Of India Versus Ramlakhan Kashiram Shukla	Gopalkrishna Swamy
FRAMING ISSUES			
6)	<u>SUIT/ 101650/2016</u>	Shri. Santosh Dagdu Bhor Versus Mr. Niraj Mansuklal Ved	Prashant H. Gawali
7)	<u>SUIT/ 101613/2016</u>	Mrs. Rupal Ashish Ganatra Versus Mr. Viraj Rajan Chodankar	Kamlesh More
8)	<u>SUIT/ 101623/2016</u>	M/s. P.V. Steel Industries Versus 1. Micon Valves (India) Private Limited 2. Mohammed Ilyas Shaikh 3. Ishrat Khatoun Shaikh	Krishnagopal S. Tripathi

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 13-10-2020

Sr No	Cases	Party Name	Advocate Name
EX-PARTE JUDGEMENT			
1)	<u>SUIT/100924/2015</u>	Syndicate Bank Versus Ms A.B. Fabrics	Janardhanan M.A.
2)	<u>SUIT/101646/2019</u>	Ms.Kores India Ltd. Versus Ms. GMP Technical Solutions Pvt. Ltd.	Mohankumar K.
3)	<u>SUIT/101850/2019</u>	Bank of India - Gandhi Market Branch Versus 1. M/s. Sachin Travels 2. Mr. Sachin Pawan Dafare	Anant B. Shinde and Co
FRAMING ISSUES			
4)	<u>SUIT/101581/2016</u>	M/s. Sheth Builders Pvt. Ltd. Versus Sheth Residency Park C.H.S. Ltd.	Pankaj S. Shah
5)	<u>SUIT/100136/2017</u>	Kalpataru Ispat Pvt. Ltd. Versus 1.M/s.Shree Sambhavnath Steel 2.Mrs.Rupal Jayesh Ajmera 3.Mr.Amrish J.Doshi	Law Chamber of Siddharth Murarka
6)	<u>SUIT/100717/2017</u>	Dena Bank Versus 1.Mr. Ravindra K. Lohar 2.Mr. Harikishan Jamnadas Kushwaha 3.M/s.Ambika Developers 4.Vijay Sanghani	M/s. K.D. Shukla and Co.
NM ORDERS			
7)	<u>NOTICE OF MOTION/101879/2018</u>	Sou Madhuri Sanjay Patwardhan Versus Reliance Industries Ltd And Ors	Suraj S. Kudalkar

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 14-10-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>SUIT/ 101682/2014</u>	MRS.HEMTATA ROJNATH KOLI Versus THE CHAIRMAN TRUSTEE OF BOMBAY PORT TRUST	B.K. RAJE
2)	<u>SUIT/ 101704/2019</u>	1. Asian Capital Equities Ltd 2. Zuned Sunesra Versus Shoeb Dawda	Omkar Kulkarni
3)	<u>SUIT/ 102135/2017</u>	Deepak Dalichand Mehta Versus 1.M/s. JDS Creation Pvt. Ltd. 2.Sanjay J. Sahani 3.Sameer J. Sahani	Mr.Paras N. Vira
4)	<u>Counter Claim/ 100024/2017</u>	Shoeb Dawda Versus 1. Asian Capital Equities Ltd 2. Zuned Sunesra	Perna Lalchandani
5)	<u>SUIT/ 100604/2019</u>	Canara Bank Versus Saroja Ramachari Ayyer	Mr. Rajkumar Shukla
EX-PARTE JUDGEMENT			
6)	<u>SUIT/ 101977/2018</u>	Punjab and Sind Bank Versus Nitin Piraji Sable	Haridas and Co
FRAMING ISSUES			
7)	<u>SUIT/ 101553/2016</u>	M/s. Omshree Foods and Staples Versus Punjab National Bank	Prashant J. Pandit

Sr No	Cases	Party Name	Advocate Name
8)	<u>SUIT/102468/2017</u>	1.The New India Assurance Company 2.The Bharat Heavy Electricals Limited Versus 1.M/s.Decent Cargo Movers Pvt. Ltd. 2.The Oriental Insurane Company Ltd.	Udaya Sankar Samudrala
9)	<u>SUIT/100303/2018</u>	Babaulal Pukhraj Sanghavi Versus Preci Fab Engineers Pvt Ltd	Jagdish Nagar and Associates
NM ORDERS			
10)	<u>NOTICE OF MOTION/10474 7/2019</u>	Mr. Kishore Krishnarao Avarsekar and Anr. in Su. St. 13478 of 19 Versus Allahabad Bank	Naik Naik and Co.
11)	<u>SUIT/100140/2020</u>	Mr. Kishore Krishnarao Avarsekar Versus Allahabad Bank	Naik Naik and Co.
12)	<u>SUIT/100305/2020</u>	Mr. Mohammad Iqbal Khan Versus Union Bank of India	Priyanka Dubey
13)	<u>NOTICE OF MOTION/10051 8/2020</u>	Mr. Mohammad Iqbal Khan and Anr. Versus Union Bank of India	Priyanka Dubey
CH/S ORDERS			
14)	<u>SUIT/104358/2011</u>	MADHURI RAM SABNIS Versus SANDEEP S DESHPANDE AND 2 ORS	RAJEEV V TALASIKAR DIVYA SHAH ASSOCIATES 1
15)	<u>CHAMBER SUMMONS/101 019/2019</u>	Madhuri Ram Sabnis Versus Sandeep Sadhashiv Deshpande	The Law Points

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 15-10-2020

Sr No	Cases	Party Name	Advocate Name
ARGUMENTS			
1)	<u>SUIT/</u> <u>104069/2010</u>	THE COURT RECEIVER, HIGH COURT, BOMBAY Versus DEEPAK SECURITY SERVICES	S S LANKE MERLYN MONTEIRO
ARGUMENT P.H.			
2)	<u>SUIT/</u> <u>102344/2003</u>	MS.S.P.BUILDERS Versus MS.CREATION ANR.	A.K.CHAUHAN MS. S. T. MANEK CO.
3)	<u>NOTICE OF</u> <u>MOTION/103136</u> <u>/2019</u>	Ms Creation And Anr - Plaintiff to Counter Claim - 13 of 2003 Versus Ms S. P. Builders	Adv Rajani Thorat
NM ORDERS			
4)	<u>SUIT/</u> <u>102849/2018</u>	Shaparia Dock and Steel Co. Pvt. Ltd. Versus Deputy Estate Manager - I	Mujahid Mulla and Trupti Narkar

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 16-10-2020

Sr No	Cases	Party Name	Advocate Name
ARGUMENTS			
1)	<u>SUIT/</u> <u>100650/2015</u>	The Trustees pf the Port of Bombay Versus B.R.Herman and Mohatta India Pvt. Ltd.	Ms. M.V. Kini and Co.
2)	<u>SUIT/</u> <u>101650/2019</u>	State Bank of India Versus 1.Vijay Pandurang Kambli 2.Amol Ramesh Parkar	Ms. R.J.Singh and Co.

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 17-10-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>SUIT/ 106555/1995</u>	JAMUNA PRASAD PANDAY ORS. Versus SMT.SHYAMA SINGH ORS.	SHRI S.P.SRIVASTAVA SHRI BIPIN JOSHI
ARGUMENTS			
2)	<u>SUIT/ 100900/2017</u>	Shri. Krishna Babaji Chiplunkar Versus Shri. Mahendra Mahadeo Jadhav	Ramesh D. Kamble and G.H. Khan
FRAMING ISSUES			
3)	<u>SUIT/ 100719/2017</u>	Dena Bank Versus 1.Mr. Raju Dharma Shinde 2.Mr. Prakash Trambak Adkitte 3.M/s. Ambika Developers	M/s. K.D. Shukla and Co.
4)	<u>SUIT/ 100914/2017</u>	Sicom Realty Ltd Versus Vidarbha Industries Power Ltd	T. Z. Tripathi and Co
5)	<u>SUIT/ 101064/2017</u>	Mrs Zeba Ansari Versus Mr Mazahar Mustaq Bookwala	Zaid S Ansari and Associates
6)	<u>SUIT/ 101991/2018</u>	Nahar Builders Ltd Versus Subhash Bherulal Bhandari	FF and Associates
7)	<u>SUIT/ 101516/2018</u>	Nahar Builders Ltd Versus 1. Mr. Capt. Paramjit Singh Ahluwalia 2. HDFC Bank Ltd	FF and Associates
8)	<u>SUIT/ 101517/2018</u>	Nahar Builders Ltd Versus Mr. Gautam Dwarikesh Mukherjee	FF and Associates

Sr No	Cases	Party Name	Advocate Name
9)	<u>SUIT/101518/2018</u>	Nahar Builders Ltd Versus 1. Mr. Sunil Rola 2. ICICI Home Finance Co Ltd	FF and Associates
10)	<u>SUIT/101519/2018</u>	Nahar Builders Ltd Versus 1. Mr. Ravindran Menon 2. HDFC Bank Ltd	FF and Associates
11)	<u>SUIT/101520/2018</u>	Nahar Builders Ltd Versus 1. Sengupta Angshu 2. IDBI Bank Ltd	FF and Associates
12)	<u>SUIT/101619/2018</u>	Nahar Builders Ltd Versus 1. Mr. Sudeep Singh 2. Kotak Mahindra Bank	FF and Associates
13)	<u>SUIT/101620/2018</u>	Nahar Builders Ltd Versus 1. Mr. Nilesh Ramdas Shirkar 2. Bank of India	FF and Associates
14)	<u>SUIT/101621/2018</u>	Nahar Builders Ltd Versus Mr. Satish Rungta	FF and Associates
15)	<u>SUIT/101622/2018</u>	Nahar Builders Ltd Versus Mr. Jeff Powell	FF and Associates
16)	<u>SUIT/101690/2018</u>	Nahar Builders Ltd Versus Yarrow Yucca Vinca CHS Ltd	FF and Associates
17)	<u>SUIT/101826/2018</u>	Nahar Builders Ltd Versus Lillium Lantana CHS Ltd	FF and Associates
18)	<u>SUIT/101989/2018</u>	Nahar Builders Ltd Versus Arum Allamanda CHS Ltd	FF and Associates
19)	<u>SUIT/101990/2018</u>	Nahar Builders Ltd Versus Mr. Cyril Mohapatra	FF and Associates

Sr No	Cases	Party Name	Advocate Name
NM ORDERS			
20)	<u>NOTICE OF MOTION/ 102153/2014</u>	MR MOHAMMED HABIBUDDIN HASAN Versus MRS JAMILA ASLAM CHAUDHARY	SUNIL J KANOUJIA